

such inspections for the last three years; Hospital-wise and year-wise;

(c) whether complaints regarding shortage of medicines, medical equipments etc. in Government hospitals have been revived if so, details thereof for the last three years and also during 1989-90 (hospital-wise and year-wise); and

(d) the remedial measures taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a). Functioning of Government Hospitals is reviewed from time to time. The Committee headed by Dr. K.P. Mathur has also examined the working of 3 Government Hospitals in Delhi.

(b) to (d). Steps have been taken to streamline the procedure regarding inventory control and placement of orders to ensure availability of medicines, including life-saving drugs. Whenever, any essential or life-saving drug is not available, arrangements are made to procure it from Super Bazar utilising imprest money with the Medical Superintendent. There is no shortage of essential medical equipment in Central Government Hospitals.

[*Translation*]

Amount spent on Indira Gandhi Canal Project

2573. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total amount spent on the first phase Indira Gandhi Canal Project by Union Government and the State; and

(b) the total amount proposed to spent on its second phase and the amount pro-

vided by Union Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Indira Gandhi Nahar Project Stage-I was being implemented under the State Plan for which block grants and loans were provided by the Central Government. For Canal works of Stage-I an expenditure of Rs. 261.39 crores has been incurred till January, 1990.

(b) The approved cost of Stage-II of the project is Rs. 931.24 crores including Rs. 744.24 crores for canal works. An expenditure of Rs. 436.92 crores has been incurred till January 1990 on canal works of which Rs. 125.70 crores was Central assistance.

[*English*]

Setting up of more research centres for treatment of Cancer

2574. SHRIMATI USHA SINHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in view of increase in number of cancer cases, Government propose to set up more specialised research centres for treatment of cancer patients in different States;

(b) if so, the details thereof; and

(c) whether Government propose to provide free treatment to economically weaker sections in these research centres?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) and (b). There are at present 10 specialised Cancer Research and Treatment Centres located at : Bangalore, Gwalior, Ahmedabad, Madras, Trivandrum, Cuttack, Guwahati, Calcutta, New Delhi and Bombay, recognised by the Gov-

ernment of India. The central Government has no proposal at present to set up any more such specialised Treatment and Research Centres.

(c) In all the existing 10 Specialised Cancer Research and Treatment Centres, various facilities are provide either free of cost or at a subsidised rate.

[*Translation*]

Irrigation projects of Rajasthan pending with Union Government for clearance

2575. SHRIGULABCHANDKATARIA: Will the Minister of WATER RESOURCES be pleased to state

(a) the names of irrigation projects of Rajasthan pending with Union Government for approval;

(b) the reasons for delay, if any, in according approval to these projects; and

(c) the time by which these projects are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Sidhmukh and Nohar irrigation project has been appraised techno-economically and recommended to the Planning Commission for investment clearance. For the Jaisamond modernisation scheme, the State is yet to obtain environmental clearance and comply with the Central Water Commission's comments. Compliance of remarks on Gararda Irrigation Project has been sent by the State only in March, 1990. As regards Gambhiri modernisation project, comments communicated to the State in 11/89 have not been complied with. The clearance of the projects depends on the compliance of the prescribed requirements by the State Government.

[*English*]

Birth of Disabled and sub-normal children

2576. SHRIMATI BASAVA RAJESWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether disabled and sub-normal children are born in monazite rich belt of Kerala;

(b) if so, the details and reasons therefor;

(c) whether Union Government have received a report of survey conducted by Kerala based Centre for Industrial Safety and Environmental Concerns; and

(d) if so, the details thereof and the steps taken to remedy the situation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

New Wage Scheme

2577. SHRIMATI BASAVA RAJESWARI: Will the Minister of LABOUR be pleased to state:

(a) whether the National Institute of Personnel Management, Western Region held a conference recently to devise a New Wage Scheme;

(b) if so, the details of subjects discussed at the conference;

(c) whether any formula for a New Wage Scheme has been evolved; and